Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has been able to provide proper lighting arrangements on the National Highways (NHs) in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of provision of lighting system at night on NHs in the country;

(d) the details of NHs where lighting systems have been installed, State and NH-wise;

(e) the details of the proposals received from the States of Maharashtra and Tamil Nadu to provide central median LED lights on NHs along with the action taken by the Government thereon;

(f) whether the Government proposes to provide central median LED light on all NHs in the country and if so, the details thereof; and

(g) the steps taken/being taken by the Government to check accidents and thefts on NHs in the country?
ANSWER
THE MINISTER OF ROAD TRANSPORT & HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Indian Roads Congress (IRC) guidelines specify provision of lighting at following locations on National Highways (NHs):

i. Toll Plaza areas

ii. Rest areas

iii. Truck lay byes

iv. Bus bays and Bus shelters

v. Grade separated structures such as interchanges, flyovers, underpasses (vehicular/pedestrians) and overpasses (both on top and underside of such structures).

vi. Built-up locations on the project highways both in the median of the carriageway and on service roads on either side.

Lighting is generally provided at above locations on 4/6 lane National Highways and also in 2- lane National Highways being recently developed.

(e) No such proposal has been received from the State Government of Maharashtra and Tamilnadu.

(f) Median lighting is being provided in the National Highways with divided carriageway in the built-up sections and grade separator structures.

(g) Ministry of Road Transport & Highways (MoRTH) has taken number of steps for improving road engineering measures to reduce the number of accidents and severity of collisions and enhancing enforcement measures, awareness among citizens to check accidents on NHs:

Theft and security issues come under the jurisdiction of State Government. However, provision of Advanced Traffic Management System (ATMS) is envisaged in high traffic density corridors which has provisions for CCTV/PTZ cameras, Variable
Message Signs. Vehicle Actuated Speed Display System, Automatic Traffic Counter cum Classifier, and Video Incident Detection System which help in speedy identification of incidents on the highway stretches and effectively monitor the highway, thereby improving the response time of the on-site assistance.

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